

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs,
(Power Section) Civil Secretariat,
Jammu/Srinagar

Notification

Srinagar, the 12th August, 2016-08-12

SRO 267— In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the executive Magistrates of the first class who shall exercise all the powers of the an Executive Magistrate of the first class within such area as may be assigned to them by District Magistrate, Jammu on 14.08.2016 and 15.08.2016.

S.No.	Name	Designation
1.	Vipin Bhagat	District social Welfare Officer, Jammu.
2.	Showkat Malik	Assistant Commissioner Development Jammu
3.	Jasmeet Singh	CDPO, R.S. Pura
4.	Ankush Hans	AD, Food & Civil Supplies, Jammu
5.	Waqar Giri	GM, Super Bazaar, Jammu
6.	Rajeev Kumar	CDPO, Satwari
7.	Punika Pandita	BDO, Samwan
8.	Deepak Dubey	DPO, Jammu
9.	R.L. Bhagat	CAO, Jammu

By order of the Government of Jammu and Kashmir.

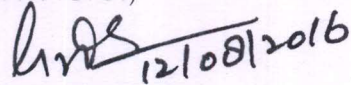
Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J & PA

No.LD(P)94/1-Jammu

Dated: 12.08.2016

Copy to the:

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. District Magistrate, Jammu. This is with reference to his letter No.DMJ/PS/2016/701 dated 11.08.2016.
4. General Manager, Government Press, Srinagar for publication in an extra Ordinary issue of the Government Gazettee.
5. SRO Section, Department of Law, Justice and PA (W.7.S.C.)


(Ghulam Nabi Mir)
Deputy Legal Remembrancer,
Department of Law, Justice & PA